

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**  
Hearing through video conferencing

**T.A. No. 61/9192/2020**

This the 13<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr.Baljit Singh S/o Dr. Joginder Singh Age 60 years  
R/o H.No.53/5, Trikuta Nagar, Jammu.
2. Dr. C.N.Dhar S/o Late Shri D.N.Dhar Age 60 years  
R/o H.No.35-A, Lane No.2, Block A, Roop Nagar Enclave,  
Jammu.

(By Advocate:- Ms.Neha Bakshi)

**Versus**

1. State of J&K through Commissioner/Secretary to Government, Health and Medical Education Department, Civil Secretariat, Jammu.
2. Principal, Medical College, Srinagar.
3. Principal, Medical College, Jammu.

....Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicants submits that she does not wish to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)  
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)  
MEMBER (J)**